NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CA/64/17

IN

PETITION NUMBER

: CP/13/2017

NAME OF THE PETITIONER(S)

: PREM KUMAR

NAME OF THE RESPONDENT(S)

: THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

For RI

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

1. D. PRABHU MUKUNTH ARUNKUMAR

Preetti. S. Arasu
Proxy Counsel for Petitioner
D. Lewsalyon. Jav. Adrian D. Rozario.

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ORDER

Ms. Preethi S. Arasu, Counsel for Petitioner present. Mr. D. Prabhu Mukunth Arunkumar, Counsel for R-1 present. Ms. D. Lewsalyn, Counsel for R-2 to R-26 also present. Vakalat for R-2 and R-3 is already filed. Now, Counsel for R2 to R-26 is filing Vakalat for R-4 to R-15 and undertakes to file Vakalat for R-16 to R-26 also. Counsel for R-1 has filed counter in the Application and a copy of the same is given to the other side. Counsel for R-2 to R-26 prayed time for filing the counter. At request, time is enlarged with the direction to the Counsel for R-2 to R-26 that the counter shall be filed within one week by giving a copy to the other side. Matter is posted for arguments. Put up on 14.07.2017.

(, s if agarden-(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)